

- केशर शूगर वर्क्स प्राइवेट लिमिटेड, बम्बई तथा  
 मैसर्स किला चान्द एण्ड कम्पनी से सम्बन्ध  
 अन्य कम्पनियों को किस-किस तारीख को लाइ-  
 सेंस दिये गये थे;
3. 20-1-1962  
 4. 30-9-1963  
 5. 18-4-1964

(ख) क्या इनमें से किसी कम्पनी की  
 लाइसेंस अवधि बढ़ाई गई थी और यदि हाँ, तो  
 उसका व्यौरा क्या है; और

(ख) और (ग). सूचना इफ्टी की जा  
 रही है समा पत्र पर रख दी जाएगी।

(ग) प्रत्येक उपरोक्त कम्पनियों की वार्षिक  
 उत्पादन क्षमता क्या है ?

**Plant to Manufacture Concrete  
 Sleepers for Railways**

1299. SHRI S. M. BANERJEE : Will  
 the Minister of RAILWAYS be pleased to  
 state :

औद्योगिक विकास, आन्तरिक व्यापार  
 तथा समवाय-कार्य मंत्री (श्री फलशुदीन अली  
 अहमद) : (क) कम्पनियों को लाइसेंस जारी  
 करने की तिथि नीचे दी गई है :

(a) whether it is a fact that concrete  
 sleepers are actually needed for speeding up  
 the various trains and whether any plant to  
 manufacture such sleepers has been set up  
 or is likely to be set up; and

1. मे० किलाचन्द एण्ड क० बम्बई तथा  
 इससे सम्बद्ध अन्य कम्पनियों

(b) if not, the reasons for the same ?

लाइसेंस जारी की तिथि

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS ( SHRI GOVINDA MENON ) : (a) and (b). Railways are procuring concrete sleepers which would also be suitable for high speed routes. The sleepers are being purchased on the basis of open tenders and the Railway Administrations are not setting up any plants to undertake manufacture of concrete sleepers.

1. 29-4-1961  
 2. 1-6-1963  
 3. 17-4-1964  
 4. 3-12-1959  
 5. 6-1-1960

2. मे० सिन्थेटिक एण्ड केमिकल लि०  
 बम्बई (लाइसेंस प्रारम्भ में मे०  
 किलाचन्द देवचन्द के नाम से जारी  
 किया गया)

**Creation of Fresh Capacity by M/s. Hind Galvanising and Engineering Co. (P) Ltd.**

20-10-59

3. मे० पोसीकेम एण्ड कम्पनी लि०  
 बम्बई।

1300. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2293 on the 5th August, 1969 and state :

1. 27-9-1958  
 2. 24-2-1960  
 3. 2-8-1960  
 4. 13-10-1966

(a) whether it is a fact that under Notification dated the 13th January 1964 where use of scarce raw material is involved, applications for registration are required to be submitted before commencing production;

4. मे० केशर सुगर वर्क्स (प्राई) लिमिटेड।

(b) if so, whether M/s. Hind Galvanising and Engineering Co. (P) Ltd., did submit their application for registration of their name as manufacturers of 40/45 gallon oil barrels which involved use of scarce raw material before commencing production; and

1. 23-3-1958  
 2. 20-9-1961